NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 785/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Krystal Integrated Services Pvt.Ltd.

V/s

Suyojit Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

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Advocate

for Petition

Settlement falous are in progress. Key be adjourned for The weeks Godfor Quality

<u>ORDER</u>

T.C.P. No. 785/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives both the sides are present.
- Adjourned to 23.11.2017.

Sd/-

Sd/-

BHASKARA PÄNTULA MOHAN

Member (Judicial)

Date: 13.10.2017

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M.K. SHRAWAT Member (Judicial)

(Lopelgon)